

**Shri Hem Barua:** How are we to bring it up here then?

**Mr. Speaker:** Order, order. I have disallowed it. Even then, the hon. Member has got a knack of bringing it up in some form or other. Only today I gave him some compliment. Why should he make me withdraw that compliment now?

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12.02 hrs.

CALLING ATTENTION TO MATTER  
OF URGENT PUBLIC IMPORTANCE

DIFFICULTIES IN STEEL PLANTS IN THE  
PRIVATE SECTOR DUE TO IRREGULAR  
SUPPLY OF COAL AND LIME-STONE

**Shri Naushir Bharucha** (East Khandesh): Under Rule 197, I beg to call the attention of the Minister of Steel, Mines and Fuel to the following matter of urgent public importance and I request that he may make a statement thereon:—

“The difficulties faced by the Steel Plants in the Private Sector due to irregular supply of coal and limestone and the steps taken to remedy the situation.”.

**The Minister of Steel, Mines and Fuel** (**Sardar Swaran Singh**): Sir, may I place the statement on the Table of the House?

**Mr. Speaker:** How long is it?

**Sardar Swaran Singh:** It is about three pages.

**Shri Braj Raj Singh** (Ferozabad): There is also a discussion about the subject.

**Mr. Speaker:** When is the discussion coming up?

**Shri Braj Raj Singh:** Today.

**Sardar Swaran Singh:** I can read it out if you like.

**Shri Naushir Bharucha:** It is only three pages. The difficulty is that the steel plants are experiencing

shortage to such an extent that there is a possibility of considerable reduction in the production now.

**Mr. Speaker:** Very well; the statement may be placed on the Table of the House. I will see that copies are distributed to those hon. Members who want them.

**Sardar Swaran Singh:** I beg to lay the statement on the Table of the House. [See Appendix IV, annexure No. 73].

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12.04 hrs.

STATEMENT RE: COAL SITUATION

**The Minister of Steel, Mines and Fuel** (**Sardar Swaran Singh**): Sir, while I was answering certain supplementary questions on the 9th August, 1961, you had directed that I might place a statement on the Table of the House, about the position with regard to the coal supplies. With your permission, I beg to lay the statement on the Table of the House, giving the required information.

**Mr. Speaker:** Yes.

**Sardar Swaran Singh:** I beg to lay the Statement on the Table. [See Appendix IV, annexure No. 74].

**Shri Harish Chandra Mathur** (Pali): It may be read out. We are also having a discussion about the matter today.

**Mr. Speaker:** Hon. Members will have the copies in an hour.

**Shri A. C. Guha** (Barasat): I think it should be read.

**Sardar Swaran Singh:** I have laid it on the Table of the House.

**Mr. Speaker:** Very well. Hon. Members will get copies of both statements.

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